

- (x) Establish the National Council for Human Resources in Health (NCHRH).
- (xi) Transform existing Village Health Committees (or Health and Sanitation Committees) into participatory Health Councils.
- (xii) Ensure the rational use of drugs.
- (xiii) Set up national and state drug supply logistics corporations.
- (xiv) Empower the Ministry of Health and Family Welfare to strengthen the drug regulatory system.
- (xv) Introduce All India and state level Public Health Service Cadres and a specialized state level Health Systems Management Cadre in order to give greater attention to public health and also strengthen the management of the UHC system.
- (xvi) Establishment of National Health Regulatory and Development Authority (NHRDA).
- (xvii) National Drug Regulatory and Development Authority (NDRDA): The main aim of NDRDA should be to regulate pharmaceuticals and medical devices and provide patients access to safe and cost effective products.

The recommendations of the High Level Expert Group (HLEG) are considered by Planning Commission, for formulating the 12<sup>th</sup> Five Year Plan which has to be approved by the National Development Council (NDC).

#### **Medical facilities in Bihar**

†3495. SHRI UPENDRA KUSHWAHA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that the number of hospitals and hospital beds in proportion to its population in Bihar is quite less as compared to those in the country and other major states;
- (b) if so, the details thereof; and
- (c) the measures being taken to improve medical facilities in Bihar?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD) : (a) to (c) The details of the information regarding the availability of average population served per Government hospital and average population served per Government hospital bed in Bihar and India on the basis of the provisional data compiled by the Central Bureau of Health Intelligence under this Ministry, are given below :

---

† Original notice of the question was received in Hindi.

	Average population served per Government Hospital	Average population served per Government hospital bed
Bihar	52533	3378
India	94843	2098

Health being a State subject, it is responsibility of the State Government to provide adequate health care facilities to the people of that State. The Central Government supplements the efforts of State Government by providing assistance through various schemes/programmes such as NRHM etc. In addition, Government of India has approved the Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) with the objective of correcting regional imbalances in the availability of affordable/reliable tertiary healthcare services and also to augment facilities for quality medical education in the country. Under this scheme, construction of one AIIMS-like Institute at Patna (Bihar) has been approved.

#### **Prevention against malaria deaths**

3496. SHRI RAJIV PRATAP RUDY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that there has been an increase in the cases of malaria deaths over the past three years in the country;
- (b) if so, the details thereof State-wise;
- (c) whether Government is taking active steps towards ensuring adequate supply of medicines and mosquito nets to the States; and
- (d) if so, the details thereof and funds allocated for the same in the last three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD) : (a) and (b) No. State/UT-wise details of reported deaths due to malaria for the last three years are given in Statement-I. (*See below*)

(c) and (d) Yes. Government of India provides commodity support to the States/UTs covering items like Long Lasting Insecticidal Nets (LLINs), Artesunate Combination Therapy (ACT), Dichloro Diphenyl Trichloroethane (DDT), Chloroquine etc.

Details of State/UT-wise assistance (cash and commodity) released during the last three years are given in Statement-II.